CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

for 22.07.2025

DIVISION BENCHES

1	Hon'ble The Acting Chief Justice	Monday to	LPA : [Fresh Filing, Orders, Admission and Hearing]
	& Hon'ble Mr. Justice Rajesh Kumar	Thursday (Whole Day)	W.P.(PIL):- Fresh filing, Orders, Admission.
	Ç	&	WPT; T.A.; Tax Cases; Company Appeal:- Fresh filing,
		Friday (1 st Half)	Orders, Admission & Hearing
			Cases referred to D.B.
			Writ petitions challenging Vires &Validity of Acts and
			Rules
			All matters relating to Mines (including Minor Mineral)
			[Year 2018 onwards]
			All matters relating to Tender (excluding admitted
			contractual dues), Auction/E-Auction:-
			Orders, Admission & Hearing
			• A.C.(D.B.)
			Cases related to Judicial Officers
			Matters relating to staff of the High Court and District
			Judiciary
			All matter relating to High Court and Dist. Judiciary
			irrespective of any assignment made prior on 25.09.2024
			Cont.(Cvl.) (D.B.); Cont.(Cr.); Cont. (Appl.)
			Arbitration Appeals of value more than Rs. 2 crores
			Commercial Appellate Division including all matters
			arising out of Commercial Courts
			CAT matters
			All residual and other matters.
			F.A.(D.B.) :- Orders, Admission & Hearing
			D. Ref.:- Orders, Admission & Hearing
			Cr. Appeal (D.B.):- [upto 2000]:- Hearing.
			Cr. Appeal (D.B.):- [Year 2013 to 2014]:- Hearing
			(In Custody)
			• Cr. M.P. (DB)
			W.P.(Cr) arising out of preventive detention :- Orders,
			Admission & Hearing
			Tied up and Assigned matters
		<u> </u>	Thea up and Assigned matters

2	Hon'ble Mr. Justice Rongon	Monday to	Special Bench for monitoring cases involving MP &
	Mukhopadhyay &	Thursday (Whole Day)	MLA
	Hon'ble Mr. Justice Pradeep Kumar	&	Matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act
	Srivastava	Friday	not assigned to any other Bench:- Orders, Admission &
		(1stHalf)	
			Hearing
			W.P. (Habeas Corpus)
			All matters relating to Mines (including Minor Mineral)
			[Year up till 2017] :- Fresh Filing, Orders, Admission
			&Hearing
			Cr. Appeal (D.B.):- Fresh Filing, Orders, Admission
			Cr. Appeal (D.B.):- [Year 2001 to 2004]:- Hearing.
			Cr. Appeal (D.B.):- [Year uptill 2012]:- Hearing (In)
			Custody)
			Cr. Appeal (D.B.):- [Year 2015 & 2016]:- Hearing (In)
			Custody)
			• Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) :-
			Fresh Filing, Orders & Admission
			Writ petitions relating to mercy petitions or applications
			for commutation :-Fresh Filing, Orders, Admission
			&Hearing.
			Tied up and Assigned matters

SINGLE BENCHES

d Conciliation Act
d Concination Act
Cr.M.P.; Cr Rev. relating to
- Fresh filing, Orders, Admission
ssigned matters
Cr.M.P.; Cr Rev. relating to N.I.A.
iling, Orders, Admission &Hearing
ssigned matters
t:- Fresh Filing, Orders, Admission
filing, Orders & Admission
ision:- Fresh Filing
ssigned matters
Filing, Orders, Admission
r- 2021 Onwards) Fresh Filing ssion & Hearing
i s

			Tied –up &Assigned matters
5	Hon'ble Mr. Justice Anil Kumar Choudhary Hon'ble Mr. Justice Rajesh Kumar	(Monday to Friday) (Whole Day) (Friday) (After the Division Bench)	 WPC :- [Year Upto 2020]:- Fresh Filing Orders, Admission & Hearing Acq. Appeal (S.J.); Acq. Appeal (C); Cr. Appeal (V):- Fresh Filing, Orders, Admission & Hearing. Tied -up &Assigned matters. WPC:- Fresh filing, Tied -up &Assigned matters.
7	Hon'ble Mrs. Justice Anubha Rawat Choudhary	(Monday to Friday) (Whole Day)	 First Appeal (Year from 2015 onwards):- Fresh filing, Orders, Admission & Hearing. Second Appea I [Year from 2016 to 2023]:- Fresh filing, Orders, Admission & Hearing.
8	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	Monday to Thursday (Whole Day) Friday (Whole Day)	 Tied -up &Assigned matters M.A. (Year from 2017 onwards) :- Fresh filing, Orders, Admission & Hearing. C.M.P. under Article 227 of Constitution of India:-Fresh filing, Orders, Admission & Hearing. Second Appeal [Year 2024 onwards] :- Fresh filing, Orders, Admission & Hearing. A.B.A; B.A; Cr.M.P.; Cr Rev. relating to Delhi Police Establishment Act (CBI) and P.C. Act :- Fresh filing, Orders, Admission & Hearing All matters related to Fodder Scam:- Orders, Admission &Hearing.
9	Hon'ble Mr. Justice Deepak Roshan	(Monday to Friday) (Whole day)	 Tied -up & Assigned matters WPS [Year 2021 Onwards]:- Fresh Filing, Orders and Admission. Tied -up & Assigned matters
10	Hon'ble Mr. Justice Gautam Kumar Choudhary	(Monday to Friday) (1st Half) (Monday to Friday) (2nd Half)	 Criminal Revision:- Orders, Admission & Hearing. Criminal Appeal (S.J):- Fresh Filing, Orders, Admission & Hearing. Tied -up &Assigned matters
11	Hon'ble Mr. Justice Ambuj Nath	(Monday to Friday) (1st Half) (Monday to Friday) (2nd Half)	 Regular Bail:- Orders & Admission. Criminal Miscellaneous Petition arising out of Section 482 Cr.P.C.:- Fresh Filing, Orders, Admission & Hearing. Tied –up &Assigned matters

12	Hon'ble Mr. Justice Sanjay Prasad	(Monday to	WPL :- Orders, Admission & Hearing
		Friday)	• WPS :- Hearing
		(Whole day)	WPS :- (Year upto 2020) Orders, Admission
			C. Ref; Original Criminal Miscellaneous cases
			(arising out of Company matters):- Fresh Filing,
			Orders, Admission & Hearing.
13	Hon'ble Mr. Justice Pradeep Kumar	(Friday)	 Tied –up &Assigned matters Tr Petn (Cvl); A.C. (SB):- Fresh Filing, Orders,
	Srivastava	(After the Division	Admission & H earing.
		Bench)	• Second Appeal [Year up till 2015]:- Orders,
			Admission & Hearing.
			-
			Original Criminal Miscellaneous cases (arising
			out of Company matters):- Fresh Filing, Orders,
			Admission & Hearing
			• Tr Petn (Crl); Cr. Ref:- Fresh Filing, Orders,
			Admission &Hearing
1.4		25 1 1	Tied –up &Assigned matters
14	Hon'ble Mr. Justice Arun Kumar Rai	(Monday to	WPC grouping (arising out of Arbitration and
		Friday)	Conciliation Act); Company Petitions; Company
		(Whole day)	Appeals (SJ); Suits (arising out of company
			matters); Testamentary Suits; Probate and Letters
			of Administration matters:- Fresh Filing, Orders,
			Admission & Hearing.
			Arbitration Applications u/s 9 of Arbitration and
			Conciliation Act & Arbitration Appeals of value
			less than Rs. 2 crores.
			First Appeal (year uptill 2014) Orders, Admission
			& Hearing.
			M.A. (year uptill 2016) Orders, Admission &
			Hearing.
			Tied –up &Assigned matter

NOTE:

- ALL MOTIONS FOR URGENT / ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.
- LISTING OF C.M.P / CONT.(C) CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER THE CMP/ CONT.(C) HAS BEEN PREFERRED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED
- ALL PART HEARD MATTERS TO STAND RELEASED